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Title: Need to accord approval for setting up of Navi Mumbai International Airport in Maharashtra.

DR. SANJEEV GANESH NAIK (THANE): Mr. Chairman, Sir, thank you.

I would like to raise an important issue in the 'Zero Hour' regarding the status of Navi Mumbai International Airport.

The Ministry of Civil Aviation has accorded in-principle approval for the development of green field airport at Navi Mumbai in May, 2007. The Maharashtra Government has approved the development of Navi Mumbai International Airport and appointed CIDCO as the nodal agency in July, 2008. The CIDCO had applied to the Ministry of Environment and Forests for approval for carrying out a study for obtaining environmental clearance.

At the direction of the Central and State Government, the implementation of Navi Mumbai International Airport is to be done with the private participation. It is a PPP project. The process of bidding for the private investor is proposed to be undertaken in two phases. For this, Request for Qualification has been prepared and was submitted to the State Monitoring Committee for its approval on 15.12.2011. The Request for Qualification has been submitted to the Central Government Steering Committee.

There is already fifteen years delay. So, I urge upon the Government to grant approval for the Request of Qualification submitted for Navi Mumbai International Airport.